

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1484
ANSWERED ON:21.08.2012
INTER-STATE TRADE IN FOODGRAINS
Pradhan Shri Nityananda

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are suggestions and recommendations for some changes in the inter-State trade in foodgrains to address food inflation;
- (b) if so, the details thereof; and
- (c) the response of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): The Ministry of Agriculture has formulated a draft 'Agricultural Produce Inter-State Trade and Commerce (Development and Regulation) Bill, 2012 to promote, develop and regulate inter-state trade and commerce of agricultural produce to facilitate its barrier free movement across the country. This is intended to benefit both farmers and consumers by providing a common national level market and bringing down the marketing cost of agriculture produce. The draft bill has been sent to the States and other stake holders for their views in the matter.